

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) Yes, Sir.

(b) Government of India is developing Industrial Townships under the Delhi Mumbai Industrial Corridor Projects. The following four Industrial Townships are moving towards implementation and are expected to be set up by the end of 2019. An amount of ₹ 2572.99 crore has been allocated for implementation of these townships as on 30.06.2015.

1. Ahmedabad-Dholera Special Investment Region, Gujarat
2. Shendra-Bidkin Industrial Park, Maharashtra
3. Integrated Industrial Township 'Vikram Udyogpuri' near Ujjain, Madhya Pradesh
4. Integrated Industrial Township Greater Noida Limited

(c) To give a boost to the industrial growth resulting into industrial production as well as generation of more employment, Government has taken various measures which include launch of 'Make in India' Programme, implementation of National Manufacturing Policy (NMP), Simplification and rationalization of the Foreign Direct Investment (FDI) Policy, Development of industrial/economic Corridors. Other measures include launch of the e-Biz Mission Mode Project under the National e-Governance Plan, incentives for helping industries in difficult areas through Plan Schemes of Transport Subsidy, special package of incentives for Special Category States, North-East Industrial and Investment Promotion Policy, and Specific Programmes like Modified Industrial Infrastructure Upgradation Scheme, Indian Leather Development Programme etc.

#### **Roping in States to boost exports**

1772. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether there are any plans with the Centre to rope in the States to give a boost to exports;

(b) if so, whether the Central Government has sounded the States already; and

(c) whether the Centre will consider taking Andhra Pradesh also on board in the export drive since it has vast untapped export potential?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) Yes, Sir. A Council for Trade Development and Promotion has been constituted on 03.07.2015 with the objective of ensuring a continuous dialogue with State Governments and UTs on

measures for providing an international trade enabling environment in the States and to create a framework for making the States active partners in boosting India's exports.

(b) All the States and UTs have already been communicated about the constitution of the aforesaid Council including the State Governments of Andhra Pradesh and Telangana.

(c) The Minister in-charge of Trade and Commerce in States/UTs including Andhra Pradesh and Telangana are members of the Council along with other stake holders and trade organizations such as FICCI, ASSOCHAM etc.

#### **Export earnings from manufacturing sector**

1773. SHRI D. BANDYOPADHYAY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether manufacturing sector accounted for only 15 per cent of India's export earnings in 2010 as against a corresponding figures of 50 per cent in China; and

(b) if so, what are the main reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) Export data compiled by DGCIS, Kolkata is based on harmonised system of classification. Sector-specific categorisation as per economic activity is not compiled by DGCIS, Kolkata.

#### **Non-execution of SEZ projects**

1774. SHRI RAM KUMAR KASHYAP: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that nearly 70 per cent of Special Economic Zone (SEZ) projects have not been executed across the country; and

(b) if so, the details thereof and whether Government has extended time limit for execution of projects and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) In addition to Seven Central Government Special Economic Zones (SEZs) and 11 State/Private Sector SEZs set-up prior to the enactment of the SEZs Act, 2005, formal approval has been accorded to 416 proposals out of which 330 SEZs have been notified: Presently, a total of 202 SEZs are exporting.